

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Miscellaneous (EH) Application No. 10858 of 2019

Customs Appeal No. 11315 of 2019

(Arising out of OIO-KND-CUSTM-000-COM-19-18-19, Dated-26/03/2019 passed by
Commissioner of Central Excise, Customs and Service Tax-KANDLA)

M/s. Ramesh Kumar H Jain

M/s. Sameer Industries, 111/119, Thakurdwar Road,
MUMBAI, MAHARASTRA

.....Appellant

VERSUS

C.C.-Kandla

Custom House, Near Balaji Temple,
Kandala, Gujarat

.....Respondent

APPEARANCE:

Shri Jitendra Motwani, Advocate for the Appellant

Shri. T.G. Rathod, Authorised Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 17.12.2019

DATE OF DECISION: 13.02.2020

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11756 of 2019

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Prachi